NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/400/ (IB)/2017

NAME OF THE PETITIONER(S)

: K. USHA

NAME OF THE RESPONDENT(S)

: S&S INDUSTRIES & ENTERPRISES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Babu Jarar Chan

Coursel for Respondent

ORDER

Counsel for petitioner called but absent. Counsel for respondent present. The Registry is directed to send notice to the petitioner for his appearance and submissions. Put up on 11.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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